

DIVISION BENCH

C-1

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/185(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS VINDHYACHAL AGROFARMS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Saubhik Chowdhury, Adv.] For the Financial Creditor

CORRIGENDUM ORDER

This corrigendum order is being issued to rectify some inadvertent omissions in the daily order dated 20th June 2024 issued in the matter. This corrigendum order supersedes the order dated 20th June 2024.

1. Ld. Counsel for the Financial Creditor present.
2. Registry is directed to furnish the status report to explain as to how it has taken so long for listing.
3. Registry is directed to issue notice to the Respondent by way of speed post and email and place tracking information on record, for filing reply affidavit within a period of two weeks
4. Post this matter on **24.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

DIVISION BENCH

S-4

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/185(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH JUNE 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS VINDHYACHAL AGROFARMS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Saubhik Chowdhury, Adv.] For the Financial Creditor

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Registry is directed to issue notice to the Respondent by way of speed post and email and place tracking information on record, for filing reply affidavit within a period of two weeks
3. Post this matter on **24.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**